

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

28.

**IA-4407(MB)2023
IN C.P. (IB)/1282(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.11.2023**

NAME OF THE PARTIES: Mahamaya Lifesciences Private Limited
Vs.
Divya Agro Chem Private Limited

SECTION: 9, 33(1) (b) (i) to (iii) r/w Sec. 33(3) OF THE INSOLVENCY AND
BANKRUPTCY CODE, 2016.

ORDER

1. None present.
2. List this matter on **05.12.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)